

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/197/2016

NAME OF THE PETITIONER(S) : East India Investment Holding Pte. Ltd & another

NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8 others

UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
(1)	Cibi Vishnu T.v.P. Saivihan	Counsel Mr R2	T.v.P. Saivihan
2)	K. RAMASAMY & G.V. MOHAN KUMAR	Counsel for Respondent 1, 8, 9	
3)	Kannan P.T. Praty. for M. Fox Mandal & Associates	Counsel for Petitioner	
4)	Kannan P.T. M. P. K. Rajagopal &	Counsel for Respondent No. 7.	
5)	Indhumathy P	Counsel for Respondents 3 & 6	

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed some more time for filing counter in the application filed by R8 & R9. Time extended at request. Put up on 04.01.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)